GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3059 ANSWERED ON:29.08.2013 S. SRIDHAR COMMITTEE REPORT Owaisi Shri Asaduddin

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the recommendations of the S. Sridhar Committee report to suggest bankable scheme to make funds available to BPL, EWS and APL categories through financial institutions for rural housing was submitted to the Planning Commission;
- (b) if so, the main recommendations made by Government to the Planning Commission after consulting States;
- (c) whether on the basis of the recommendations any scheme was launched or has been launched to finance the rural housing scheme:
- (d) if so, the details thereof; and
- (e) the steps taken or being taken by Government to make the funds available other than Government funding to meet the fund requirement of rural housing scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

- (a) to (d) The Report of the Sridhar Committee set up to suggest bankable schemes was sent to the State/UT Governments for comments and placed before the Working Group on Rural Housing set up by the Planning Commission for the 12th Five Year Plan. The Working Group deliberated upon the recommendations made by the Sridhar Committee and subsumed to the extent found feasible in its report submitted to the Planning Commission on 13.10.2011. The Working Group has recommended bankable schemes for APL and BPL categories. One of the recommendations of the Sridhar Committee was to increase the unit assistance for Below Poverty Line (BPL) under the Indira Awaas Yojana (IAY) to Rs.75,000/- . Government has accepted this recommendation and accordingly as per decision of Cabinet the unit assistance of IAY has been enhanced to Rs.70,000 in plain areas and Rs.75,000/- in hilly/difficult areas and IAP districts with effect from 01.04.2013.
- (e) Under IAY, a beneficiary can avail Rs.20, 000/- at an interest rate of 4% from any nationalised bank. Modalities for mobilizing additional resources have been detailed in the revised IAY Guidelines which is effective from 01.04.2013. As per the Guidelines, State Govt. may provide supplementary grants from their budget as additionality. States may also arrange loans from banks, including cooperative banks to IAY beneficiaries to supplement the grant assistance. The maximum amount of such loan could be Rs.50,000/- and the rate of interest could be subsidised on prompt payment.